

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 24<sup>th</sup> September, 2014**

**TIME:10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR ADMISSION</b>				
1.	Original Application No.319/2014	Dukalu Ram Vs. Union of India & Ors.	Mr. Atindriya Chakrabarty Adv.	
<b>FOR HEARING</b>				
2.	Original Application No.312/2014 (M.A.No.548,549 /14)	Vasundhra Vikas Samiti & Ors. Vs. Reliance Telecom Pvt. Ltd. & 2 Ors.	Mr. Shrey Raj Saxena Adv.	
3.	Original Application No. 02/2013 (M.A.No.547 /14)	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant  Mr. Sachin K. Verma, Adv.with Mr. Ayush Dev Bajpai, Adv.for R-1,3,5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv.& Mr.Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7	
4.	Original Application No. 21/2014	Paryavaran And Manav Sanrakshan Samiti Vs. State of M.P. & 6 Ors.	Mr. R.S.Verma, Adv.  Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 22/2014	Paryavaran And Manav Sanrakshan Samiti Vs. Union of India & 4 Ors.	Mr. R.S.Verma, Adv.  Mr. Sanjeev Chaturvedi, Adv. For R-5 Mr. Shantanoo Saxena, Adv.	
6.	Original Application No.143/2013	Nagrik Upbhokta & ors. Vs. State of M.P. & 10 Ors.	Mr. Manish Sharma, Adv.  Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R-1,2&4 Ms. Parul Bhadoria Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. Sandeep Singh, Adv. Mr. Yogmaya Agnihotri	